

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

OA/310/001594/2018

Dated Wednesday, the 5th day of December, 2018

PRESENT

**Hon'ble Mr.R.Ramanujam, Administrative Member
&
Hon'ble Mr.P.Madhavan, Judicial Member**

Mr.D.Krishnan,
S/o Duraivardhan,
No.275, Gandhi Road, Pullipakkam,
Chengalpattu 603 002.

...Applicant

By Advocate M/s K.Bharathi

Vs.

1.Union of India,
The Divisional Railway manager,
Personnel Branch, Chennai Division,
Chennai 600 003.

...Respondent

By Advocate Mr.P.Srinivasan

ORDER**Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)**

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

“To direct the respondent to consider and dispose of his representation dated 30.10.2018 requesting to include his spouse name to Mrs.Dhanam in the pension payment order within a time frame and pass such other order or direction as this Hon'ble Tribunal may be pleased to deem fit and proper in the circumstances of the case and thus render justice.”

2. It is submitted by the learned counsel for the applicant that the applicant made Annexure A-8 representation dated 30.10.2018 regarding his grievance which is still pending with the authorities. Accordingly, the applicant would be satisfied if the competent authority is directed to consider the same and pass appropriate orders within a time limit to be set by the Tribunal.
3. Mr.P.Srinivasan, Senior Standing Counsel for Railways takes notice on behalf of the respondents.
4. Keeping in view the limited relief sought and without going into the substantive merits of the case, the representation of the applicant dated 30.10.2018 is directed to be considered by the competent authority in accordance with the relevant rules. A

reasoned and speaking order shall be passed within a period of two months from the date of receipt of a copy of this order.

5. OA is disposed of with the above directions at the admission stage.

(P.MADHAVAN)
MEMBER(J)

(R.RAMANUJAM)
MEMBER (A)

05.12.2018

M.T.